

## भारतीय रिजर्व बैंक

**RESERVE BANK OF INDIA** 

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-40001 बेबसाइट : www.rbi.org.in/hindi Website: www.rbi.org.in

इ-मेल email: helpdoc@rbi.org.in

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## **DEPARTMENT OF COMMUNICATION**, Central Office, S.B.S.Marg, Mumbai-400001

फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

## **RBI cancels Certificate of Registration of 5 NBFCs**

The Reserve Bank of India (RBI) has cancelled the certificate of registration of the following five Non-Banking Financial Companies (NBFCs) in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No.	Issued On	Date of cancellation
1.	M/s Key Dealers Private Limited	35, G.C. Avenue Road, 3 <sup>rd</sup> Floor, Kolkata-700 013	B.05.03516	October 01, 2001	April 03, 2018
2	M/s Mudrika Stationery Pvt. Ltd	9, Lal Bazar Street, 'B' Block, 3 <sup>rd</sup> Floor, Kolkata- 700 001	05.02822	August 24, 1998	April 09, 2018
3	M/s Parasad Trading Company Private Limited	1, R.N. Mukherjee Road, 5 <sup>th</sup> Floor, Suite-53, P S- Hare Street, Kolkata-700 001	B-05.04806	March 19, 2003	April 09, 2018
4	M/s Lordem Trading Co (P) Limited	P/17, Kalakar Street, Kolkata-700 007	05.00227	February 20, 1998	April 13, 2018
5	M/s Shikhar Holdings (P) Limited	2, Hare Street, 5 <sup>th</sup> Floor, Kolkata-700 001	05.02056	May 04, 1998	April 13, 2018

As such, these companies cannot transact the business of Non-Banking Financial Institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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Anirudha D. Jadhav Assistant Manager